

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3284  
ANSWERED ON:28.07.2009  
COMPENSATION TO DEPENDENTS OF POLICE PERSONNEL  
Panda Shri Prabodh

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the dependents of police personnel who laid down their lives fighting terrorism have not received compensation and other benefits declared by the Government;
- (b) if so, the details thereof including the number of such families;
- (c) whether the Government has taken any corrective measures in this regard; and
- (d) if so, the details thereof and the time by which the pending claims are likely to be cleared?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (d): The dependents of the CPMF personnel, who laid down their lives fighting Terrorism, receive compensation and entitled benefits as per the laid down procedure and in accordance with the extant rules. Entitled compensation and benefits have already been released to the dependents whose cases have been completed procedurally. Regarding the rest 62 cases efforts are being made to collect the requisite documents for finalization of cases. Instructions for speedy settlements are issued to all concerned from time to time.